## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/94/(IB)/2017

NAME OF THE PETITIONER(S)

: SHREYAS RELAY SYSTEMS LTD

NAME OF THE RESPONDENT(S)

: JAIN GRANITES & PROJECTS IND LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

2. K.M. Ananol

1. A.X.N. Prakker. PCS. for Pagpordere-2. K.M. Anand Consel for Menhoner

## **ORDER**

Counsel representing both the parties are present and submitted that the parties are intending to settle the matter. They prayed time for reporting the final outcome of the settlement. Put up on 16.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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